HIGH COURT FOR THE STATE OF TELANGANA AT HYDERABAD

WEDNESDAY, THE THIRTIETH DAY OF APRIL
TWO THOUSAND AND TWENTY FIVE

PRESENT

THE HONOURABLE THE ACTING CHIEF JUSTICE SUJOY PAUL
AND
THE HONOURABLE SMT JUSTICE RENUKA YARA

WRIT APPEAL NO: 487 OF 2025

Writ Appeal under clause 15 of the Letters Patent preferred against the order dated 16/04/2025 in W.P.No.11439 of 2025 on the file of the High Court.

Between:

Telangana Public Service Commission, , Represented by its Secretary, M.J. Road, Nampally, Hyderabad, Telangana State.

...APPELLANT/RESPONDENT No.2

AND

1. Paramesh Matta, S/o Pandu Matta, Aged 33 years, Occ Business R/o H.No.2-86, Nandanam Village, Bhongir Mandal, Yadadri Bhongir District.
2. K Parsharamulu, S/o Kistaiah, Aged 37 years, Occ Government Service, R/o H.No.4-67, Shiva Nagar, Siddipet 502372.
3. Kota Nagarjuna, S/o Kota Laxmaiah, Aged 34 Years, Occ Government Service, R/o H No 4-192, Anjanapally Village, Thripuraram Mandal, Nalgonda District 508207
4. Anil Cheripally, S/o Venkatesham, Aged 30 Years, Occ Government Service, R/o H No 2-8, Ganesh Nagar, Ghattuppal Nalgonda 508253.
5. Teddu Prem, S/o Balaksishan, Aged 34 years, Occ Government Service, R/o H No 2-138, Bandalingapoor, Metpalli, Jagitial 505325.
6. Pothani Divyabharathi, S/o Ganesh, Aged 33 Years, Occ Government Service, R/o H No 5-23 Itikyal, Jagitial 505460.
7. Kethavath Srikanth, S/o Jamla, Aged 29 years, Occ Government Service, R/o H No 5-87 Pallethanda, Arkapally, Madgul, Rangareddy 509327.
8. Kethavath Suguna, S/o Jemla, Aged 33 Years, Occ Ayush Medical Officer, R/o H No 5-87, Pallethanda, Arkapally, Madgul, Rangareddy 509327.
9. Gurram Prudhvi Raj, S/o Lakshamaiah, Aged 32 years, Occ Government Service, R/o H No 4-9-776/AR/8 Road No, Anjali Residency, Hayatnagar, Rangareddy District 501505.
10. Bichhala Veerababu, S/o Guravaiah, Aged 32 years, Occ Government Service, R/o 5-212, Bethavole, Chilukur, Suryapet District 508204.

11. P Kiran Kumar, S/o Late P Narsing Rao, Aged 42 years, Occ Government Service, R/o H No 1-5-877/1, Plot No 66, Om Sri Sainagar Colony Old Alwal 500010

12. Bhukya Jail Singh, S/o Balu, Aged 35 years, Occ Government Service, R/o Thummala Thanda, Gaigollapalli, Kusumanchi, Kharnmam 507161.

13. Lakkireddy Shivateja, S/o Sanjeeva Reddy, Aged 33 years, Occ Government Service, R/o H No 23-6-75/104, Srirama Hills Road No 4, Kamakshi Residency, Hanmakonda 506009.

14. Vallupu Pradeep, S/o Rangaiah, Aged 33 years, Occ Government Service, R/o H No 2-30, Bandalemoor, Rangareddy 501508.

15. Amarsing Mudavath, S/o Hankya, Aged 38 years, Occ Government Service, R/o H No 4-33, Chinta Chettu Thanda, Molkacherla, Adavidevulapalli, Miryalguda Nalgonda 508207.

16. Sabbani Shiva Krishna, S/o Venkatesham, Aged 27 years, Occ Government Service, R/o H No 2-2, Potlapally, Husnabad, Siddipet 505467.

17. Kiran Kumar Kare, S/o Janaiah, Aged 39 years, Occ Government Service, R/o H No 1-47 Thanedharpally, Thipparthy, Nalgonda508001.

18. Pulijala Srinaiah, S/o Venkataiah, Aged 34 years, Occ Government Service, R/o H No 1-108, Devunipadakal, Talakondapally, Rangareddy 509408.

19. Pasula Swamy, S/o Poshaiah, Aged 38 years, Occ Government Service, R/o H No 3-46/2, Nerella, Thangallapally, Rajann Sircilla District 505405.

20. Nayeka Nagaraju, S/o Muneppa, Aged 34 years, Occ Government Service, R/o Housing board colony, Near Hanuman Temple, Siddipet 502103.

...RESPONDENTS/WRIT PETITIONERS

21. The State of Telangana, Represented by its Chief Secretary, General Administration Department, Secretariat Buildings, Secretariat Saifabad, Hyderabad

...RESPONDENT/RESPONDENT No.1

IA NO: 2 OF 2025

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to suspend the operation of the order dated 16/04/2025 (17.04.2025) in W.P. No. 11439 of 2025 pending disposal of writ appeal.

Counsel for the Appellant: SRI P.S.RAJASEKHAR, SC FOR TGPSC
Counsel for the Respondent No.1 to 20: M/s. B.RACHANA REDDY, SENIOR COUNSEL, REP. FOR SRI MOHD. BASEER RIYAZ
Counsel for the Respondent No.21: GP FOR GENERAL ADMN.
The Court delivered the following: JUDGMENT

THE HON'BLE THE ACTING CHIEF JUSTICE SUJOY PAUL
AND
THE HON'BLE SMT. JUSTICE RENUKA YARA

WRIT APPEAL No.487 of 2025

JUDGMENT *(Per the Hon'ble the Acting Chief Justice Sujoy Paul):*

Sri P.S. Rajasekhar, learned Standing Counsel for TGPSC, for the appellant and Ms. B. Rahcana Reddy, learned Senior Counsel represents Sri Mohd. Baseer Riyaz, learned counsel for respondent Nos.1 to 20.

2. Heard on admission.

3. This *intra*-court appeal is directed against an interlocutory order dated 16.04.2025 in W.P.No.11439 of 2025 passed by a learned Single Judge of this Court.

4. Learned Standing Counsel for the appellant fairly submits that the writ petition is listed today before the learned Single Judge at 2:15 P.M.. He submits that the impugned order may be set aside and learned Single Judge may be directed to decide the question of interim relief afresh.

5. The other side raised objection and urged that the matter is already listed today at 2:15 P.M. before the learned Single

Judge and the argument for not continuing the impugned order or for its modification can very well be advanced.

6. Since the impugned order is interlocutory in nature which can be modified, nullified, discontinued etc , by the learned Single after hearing both the sides and as the matter is admittedly listed today at 2:15 P.M., we decline interference. However, considering the nature of the matter where entire appointment is directed to be kept in abeyance, we deem it proper, in the interest of justice, to request the learned Single Judge to decide the question of interim relief expeditiously, preferably, before commencement of the ensuing summer vacation.

7. With aforesaid and without expressing any opinion on merits of the case, this Writ Appeal is **disposed of.**

Interlocutory applications, if any pending, shall also stand closed.

SD/-B. SATYAVATHI
JOINT REGISTRAR

//TRUE COPY//

SECTION OFFICER

To,

1. The Chief Secretary, General Administration Department, Secretariat Buildings, Secretariat, Saifabad, Hyderabad, State of Telangana.
2. The Secretary Telangana Public Service Commission, M.J. Road, Nampally, Hyderabad, Telangana State.
3. The Section Officer, Posting Section, High Court for the State of Telangana at Hyderabad.
4. The Section Officer, Writ Service Section, High Court for the State of Telangana at Hyderabad.
5. One CC to SR P.S.RAJASEKHAR, SC FOR TGPSC [OPUC]
6. One CC to SR MOHD. BASEER RIYAZ, Advocate [OPUC]
7. Two CCs to GP FOR GENERAL ADMN., High Court for the State of Telangana at Hyderabad [OUT]
8. Two CD Copies

BSR
BS

CC TODAY / URGENCY

HIGH COURT

DATED: 30/04/2025



JUDGMENT

WA.No.487 of 2025

DISPOSING OF THE WRIT APPEAL,

WITHOUT COSTS

(11) M.T
30/4/25